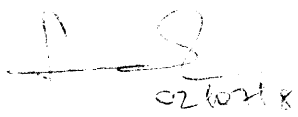


CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

NOTICE

The Commission through Notice dated 9.10.2017 had decided to accept only one hard copy of the petitions including all other documents from the parties, beside e-filing of the petitions and the documents. It has now been decided that henceforth three hard copies of the petitions and other related documents (one original + two photocopies) shall be filed by all parties concerned alongwith the acknowledgement slip of filing the same on the CERC e-filing portal. This arrangement shall come into effect from 9.7.2018.

2. It may also be noted that it is mandatory to upload soft copies of the petitions and other related documents in both PDF and Doc formats and excel sheet, whenever required.


(Sanoj Kumar Jha)
Secretary
2.7.2018